

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, (COURT-II)

(IB)-258(ND)2020

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.01.2020**

**NAME OF THE COMPANY: M/s. Arora Vinyl Pvt. Ltd. V/s. Shri Banke
Bihari Cotfab Pvt. Ltd.**

SECTION: 9 of IBC, 2016.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner	: Mr. Sushil KR. Singh, Advocate
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Present for the Respondent	: None
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ORDER

Notice to the Corporate Debtor vide all modes including through the process of this Bench returnable on 3rd February, 2020. Service be also affected on the Corporate Debtor through its Directors. Affidavit of service be filed. Dasti

—Sd—

(L.N. GUPTA)
Member (T)

—Sd—

(DR. DEEPTI MUKESH)
Member (J)